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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 28th January, 1978.  
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NOTIFICATION  
INCOME TAX

No.2136(F.NO.203/181/77-ITA.II): In continuation of this Department's Notification No.1164 dated 15th December, 1975 (F.NO.203/31/75-ITA.II) it is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section(1) of Section 35 of the Income-tax Act, 1961 in respect of only the expenditure incurred on scientific research purposes.

INSTITUTION

HASTIMAL SANCHETI MEMORIAL TRUST, BOONA.

The notification is effective for a period of two years from 15th December, 1977 to 14th December, 1979.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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4. Indian Council of Medical Research, Ansari Nagar, Post Box No.4508, New Delhi-110016, with reference to their letter No.18/26/74/AA.II dated 5.12.1977. (with 1 spare copy to the party).
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NO.CC/ITA.II/2076/522/PSP/78.

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